

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313
New IA-4494/2021 in
IB- 3078/(ND)/2019

IN THE MATTER OF:

Newgen Speciality Plastics Ltd

Vs.

Akanksha Plastics (P) Ltd

...OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 08.10.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Kamal Tyagi, Sr Executive, Team Liquidator

CMA SK Bhatt, Liquidator along with Mr Kamal Tyagi, Sr
Executive- Applicant

For the Respondent/CD

:

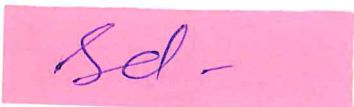
ORDER

New IA-4494/2021 :

This is an Application filed under Section 35 (n) of the Insolvency & Bankruptcy Code, 2016 praying for withdrawal of the Application filed under Section 9 of IB Code, 2016 in the matter of IB-3078/ND/2019 as the settlement had arrived at.

Having heard the submissions made by the Applicant herein and considering the averments made in the present Application; the Application seeking for withdrawal of the Petition filed under Section 9 of the I&B Code, bearing No. IB-3078/ND/2019 is allowed and the said petition is **dismissed** as withdrawn under Rule 8 of the IBBI (Application to Adjudicating Authority) Rules, 2016.

The case folders and papers may be consigned to the Records Room.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit